

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07

**IA(I.B.C)/ 3590(MB)2024 IN C.P. (IB)/624(MB)2022**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

**Vs**

**Reliance Infrastructure Limited**

**For OC :** Sr. Adv. Gaurav Joshi a/w Adv. Anush Mathkar &  
Adv. Karan Sangawi i/b Cyril Amarchand Mangaldas

**For CD :** Sr. Adv. Prateek Seksaria a/w Adv. Raghavi Sharma &  
Adv. D. J. Kakalia i/b Mulla & Mulla & CBC

**Section 9 of IBC**

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**ORDER**

This is a part heard matter. Let this be heard **on 02.08.2024**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**